

Statement

Financial penalty imposed for non-compliant cases including fake connection during respective monthly audit and cases referred by LEAs

(in Rs.)

Year	January	February	March	April	May	June
2007				10313000	6778000	6586000
2008	6607000	5942000	6198000	6856000	36705000	36772000
2009	30954000	38417000	33245000	733996246	818285246	810118246
2010	520527025	546084933	508198171	628565901	689621383	570031977
2011	616766000	622697000	1305293000	1306124000	302680000	160431000
2012	2274196859	122952893	150029906	2133898000	78752400	81448600
2013	158000	1120000		107550000		

Year	July	August	September	October	November	December
2007	5654000	5642000	7596000	7667000	7411000	6326000
2008	36185000	36080000	32119000	34902000	31908000	31486000
2009	613652578	674962799	790035639	835840786	533028249	547974431
2010	404174075	357818210	251954000	368417000	339063000	434134000
2011	3445508000	571018000	566911000	3134659000	609856000	443180000
2012	64412000	87987800	53505800	24961000	14922000	481000
2013						

Revenue collected from private telecom operators

4090. SHRI TARINI KANTA ROY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether revenue is collected from different private telecom operators to maintain the universal services obligation fund;

- (b) if so, whether BSNL is the main beneficiary of the fund;
- (c) the total fund made available to BSNL during the last three years;
- (d) whether any private player has been able to meet the demand of providing subsidized fixed line services in villages; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) The resources for implementation of Universal Service Obligation (USO) are raised through a Universal Service Levy (USL), which is 5% of the Adjusted Gross Revenue (AGR) of all Telecom Service Providers except the pure value added service providers such as Internet, Voice Mail, E-Mail service providers.

(b) and (c) Various USOF Schemes are planned to provide access to various telecom services to people in the rural and remote areas at affordable and reasonable prices. Selection of Universal Service Providers (USPs) for implementing the USOF schemes is made by a bidding process from amongst all the eligible operators. The USO Fund has been established *w.e.f.* 01.04.2002 with the fundamental objective of providing access to all types of telecom services including mobile services, broadband connectivity and creation of infrastructure like Optical Fibre Cable (OFC) in rural and remote areas. The list of Schemes being implemented with subsidy support from USO Fund is given below:—

- (I) Creation of General OFC Infrastructure:—
 - (a) National Optical Fibre Network (NOFN)
 - (b) Optical Fibre Network Augmentation, Creation and Management of Intra-District SDHQ-DHQ OFC Network in North Eastern Region.
- (II) Rural Broadband Scheme for expanding provision of Wireline Broadband Connectivity upto village level.
- (III) Shared Mobile Infrastructure Scheme
- (IV) Public Access: Village Public Telephones

Since the inception of USOF, a total of Rs. 13,435.60 Crore for implementation of various schemes of USOF has been disbursed to Bharat Sanchar Nigam Limited (BSNL) out of total disbursed amount of Rs. 15,560.05 Crore (as on 28.02.2013).

The details of subsidy disbursed from USO Fund to BSNL for implementing USOF schemes during last three years are as below:—

Sl. No.	Year	Subsidy disbursed (Rs. in crore)	Remarks
1.	2009-10	2009.06	
2.	2010-11	3001.70	
3.	2011-12	1634.62	
4.	2012-13	161.37	Upto 28.02.2013
TOTAL:		6,806.75	

(d) and (e) Agreements were signed in March, 2005 with M/s BSNL, Reliance Infocomm Limited (RIL), Tata Teleservices Limited (TTL) and Tata Teleservices (Maharashtra) Limited [TTL (MH)] for installation of individual Rural household Direct Exchange Lines (RDELs) in the eligible 1685 Short Distance Charging Areas (SDCAs) of the country, where cost of providing telephone connection was more than the revenue earned and fixed line services were uneconomic. As per these Agreements, the RDELs were to be provided on Land Lines or on Fixed Wireless Terminals in case of wireless technology. About 79.3 lakh RDELs have been provided under this scheme till the closure of the scheme on 31.03.2010. Company-wise details of RDELs provided under the scheme are as below:—

Sl. No.	Name of the Telecom Company (Telecom Service Provider)	No. of SDCAs allotted for provisioning of SDCAs	No. of RDELs provided till closure of the scheme
1.	BSNL	1267	28,50,415
2.	Reliance Infocomm Ltd. (RIL)	203	21,86,806
3.	Tata Teleservices Ltd. (TTL)	172	20,95,726
4.	Tata Teleservices (Maharashtra) Ltd. [TTL (MH)]	43	7,94,244
TOTAL:		1685	79,27,191